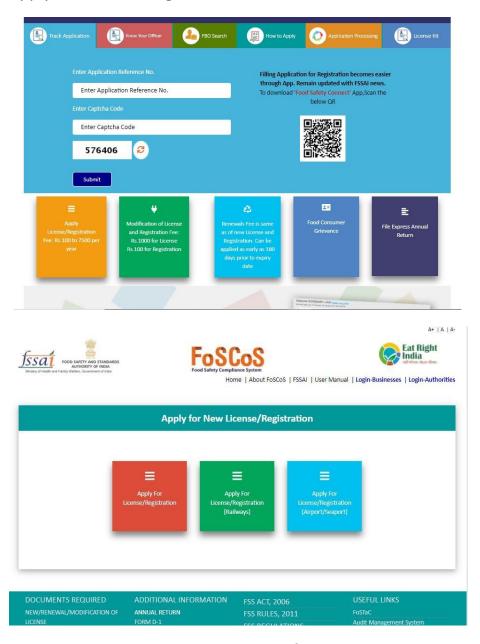
How to apply license for a mid-day meal business?

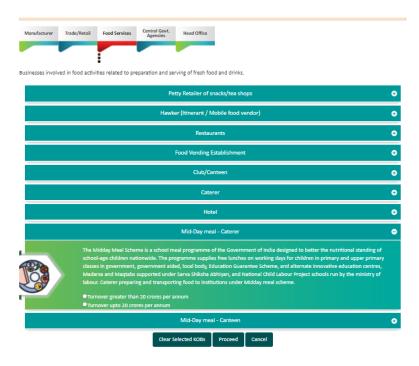
- Step 1: Refer to How to apply for license/registration manual on https://foscos.fssai.gov.in/
- **Step 2**: Click on License/Registration and Apply for License/Registration on the yellowbox and then Click on Apply for License/Registration on Red Box.



Step 3: Select the State and Read the Note before proceeding.



Step 4: Read the Group Heads of Kind of Business and select Mid-day meal under Food services.



Step 5: Under Mid-day meal there are two types of kind of business.

- » Under each kind of business, a short definition is given regarding the same which user can read for better understanding for their food business. Choose the eligibility carefully according to the production capacity of your food business.
- » Eligibility Criteria for reference:

Kind of Business	Central License	State License	Registration		
Caterer	Turnover greater than	Turnover up to 20	Not Applicable		
	20 crores	crores			
Canteen	Not Applicable	Turnover more than	Turnover up to 12		
		12 lakhs/annum	lakhs/annum		

Step 6: Fill in all the mandatory fields as shown in Form B. Please fill the communication details with caution as all the communication made by the authority will be done to the mentioned contact details viz Mobile No. or Email Id etc. Fill GST/PAN/CIN in the relevant fields as applicable to your firm/company.

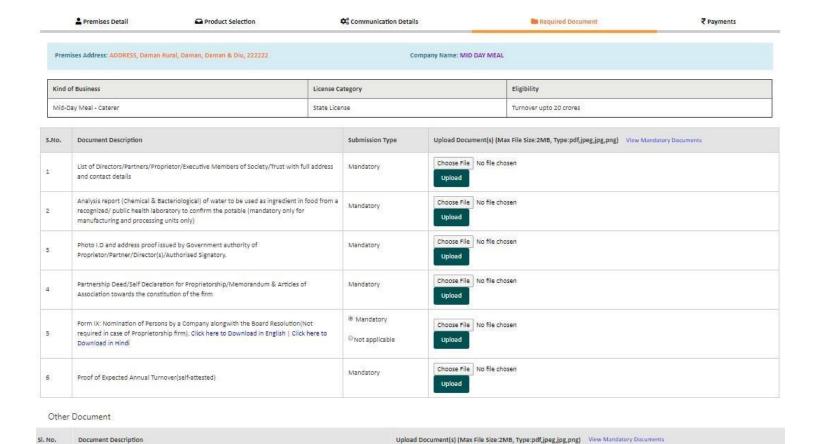
View Eligibility After assessment of kind of Business(s) selected and inputs provided, you are eligible for: S.No Kind of Business License Category 1 Mid-Day Meal - Caterer State License Click here to apply for State License for all businesses a Premises Detail Communication Details Product Selection Required Document ₹ Payments Name of Company/Organization* MID DAY MEAL Address of Premises for which license is being applied Address * State Daman & Diu ADDRESS District * Sub-District * Daman Rural Pincode * 222222 GST No.(If anv) PAN No.(If any) CIN No.(If any) Save & Next Premises Detail Product Selection Communication Details Required Document ₹ Payments Premises Address: ADDRESS, Daman Rural, Daman, Daman & Diu, 222222 Company Name: MID DAY MEAL Kind of Business License Category Eligibility Mid-Day Meal - Caterer State License Turnover upto 20 crores 0 S.No. Food Product Category Delete 13 - Foodstuffs intended for particular nutritional uses Select Food Category Save & Add

Save & Next

A Premises Detail	Product Selection			‡ ^o Communication Details		Required Document			₹ Payments
Premises Address: ADDRESS, Daman Rural, Daman, Daman & Diu, 222222 Company Name: MID DAY MEAL									
Kind of Business			License (Category			Eligibility		
Mid-Day Meal - Caterer			State Lic	ense			Turnover upto 20 crores	·	
Registered Address									
Address *		ADDRESS			S	state *	•	Daman & Diu	*
District •				v		Pincode *		222222	
								222222	
Correspondence Address								Same as Regi	stered Address Yes No
Address •		ADDRESS			State *		•	Daman & Diu ▼	
District *			aman ▼		Pir	Pincode •		222222	
								222222	
Contact Information									
Telephone No		Telephone No				Fax		Fax	
Mobile No *		222222222			E	mail •	•	s@b.com	
Person in charge of operations									
Person in charge or operations Name *					01	lificatio	on *		
		NAME						QUALIFICATION	
Telephone No		Telephone No			Mo	Mobile No *		5656556565	
Email *		a@b.com			Ad	Address *		ADDRESS	
State *	L	Daman & Diu		•	▼ Distri		•	Daman 1	
Pincode *		222222			Photo	Photo Id Card *		Voter ID ▼	
FoSTaC Certificate No.		FoSTaC Certificate No				Photo Id No *		22222222222	
Person responsible for complying with	condition of Licens	e(The person n	nust be same as menti	ioned				Same as person incharge	for operations Yes No
in FORM IX as per FSS Regulations, 201								34.10 03 person mena-80	
Name *		NAME			Quali	Qualification *		QUALIFICATION	
Telephone No		Telephone No			Mob	Mobile No *		5656556565	
Email *		a@b.com			Ad	Address *		ADDRESS	
State *	L	Daman & Diu		•	District *		Daman ▼		
Pincode *		222222				Photo Id Card *		Voter ID ▼	
Photo Id No *	[22222222222							
A.L. 11	L								
Other License Detail(s)									
S.No License Category	License No	Issue	d Date	Expiry Date	Issued By		Upload Document(s)	Action(s)
Select License Cat ▼	License No	Issu	e Date	Expiry Date	Issued By		Choose File No fil	e chosen	Add & Save
Head Office/Registered Office License I	Details(If Applicable	e)							
License No.	Г	F-41:							
	L	Enter License	TV.						
Food Safety Mitra Details(If Applicable									
FSM No.	Г								
		Enter FSM No.							
		Add							
Period for which license required									
Select Year •		3		*					
		т	otal Application fee: F	Rs. 6000					

Previous Save & Next

Step 7: Upload the relevant set of documents.



I/We declare that -

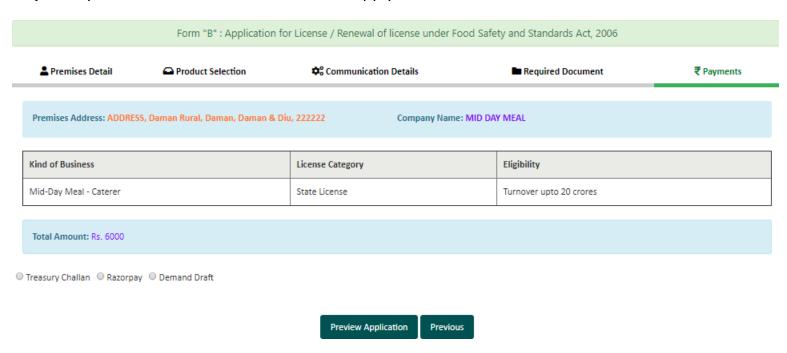
- . I/We have read, understood and shall abide all provisions of F5S Act, 2006 and Rules, Regulations made therein and orders issued from time to time applicable to declared food business.
- I/We have food safety plan to ensure that articles of food mentioned in form satisfy the requirements of FSS Act 2006 and Rules and Regulations made thereunder.
- Our facility shall comply with the general hygiene and sanitary requirements as mentioned in the Schedule 4 of the FSS (Licensing and Registration of Food Businesses) Regulations, 2011.
- I/We shall abide with all conditions of License.
- Expected capacity of the business is to the best of my knowledge. I/We will modify our License as and when our eligibility in the mentioned criteria for License changes.
- I will be responsible for Permissions/No Objection Certificates from other Govt, bodies wherever required.

I do hereby solemnly affirm and declare that all information and particulars furnished here by me are true and correct to the best of my knowledge.



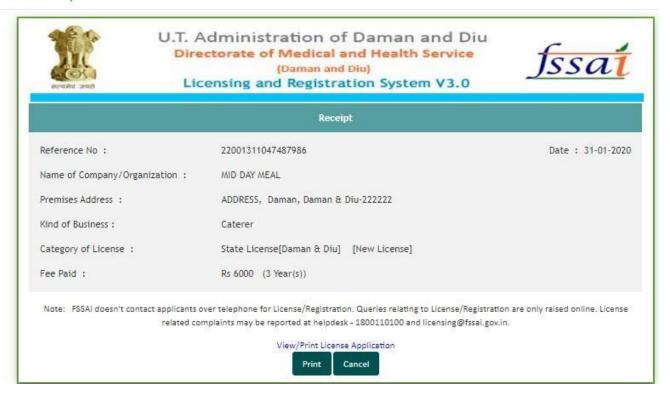
Choose File No file chosen

Step 8: Pay the fee with available modes and apply.



Step 9: After successfully completing the payment, a receipt will be generated with a 17-digit reference number which can be used for future reference.

Application Receipt



Step 10: User can track the status of application through the Homepage i.e. https://foscos.fssai.gov.in/

